

(ग) क्या सरकार इस कम्पनी के वित्त-रण-कार्य की देख-भाल करती है ?

साख, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्दे) : (क) पिछले वर्ष 1335 डी टी-14 बी रूसी ट्रैक्टरों का आयात किया गया था।

(ख) उन चार कम्पनियों को लाइसेंस दिये गये थे जो एजेंट थीं।

(ग) ये ट्रैक्टर कृषि कार्यों के लिए हैं। यदि ट्रैक्टर घोर उद्देश्यों के लिए चाहिये तो मामले को दृष्टि में रखते हुए उस पर विचार किया जाता है। विभिन्न क्षेत्रों के लिये ट्रैक्टरों का वितरण मांग के अनुसार किया जाता है और प्रत्येक एजेंट के लिए मांग के अनुसार उचित कोटा नियत किया जाता है और एजेंटों को उतने ही ट्रैक्टरों के आयात की अनुमति दी जाती है। ये एजेंट राष्ट्रीय व्यापार नियम की अपनी बिक्री के बारे में सूचना देते रहते हैं। नियम उन पर नियन्त्रण रखती है।

Purchases made by Chief Conservator of Forests, Andaman

1609. **Shri S. K. Tapariah:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) the details of purchases recently made by the Chief Conservator of Forests, Andaman, in respect of rails, bogies, pulleys etc.;

(b) whether the purchases were in huge surplus as compared to the requirements; and

(c) the total loss incurred as a result thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No purchases have recently been made by the

Chief Conservator of Forests, Andaman, in respect of rails, bogies, pulleys etc.

(b) and (c). Do not arise.

Shipment of Andaman Timber

1610. **Shri S. K. Tapariah:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that more than 25,000 tons of Andaman timber has been awaiting shipment to the mainland for the last many months and Government have failed to arrange transport as a result of which timber is deteriorating and will not fetch fair price; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

Andaman Timber

1611. **Shri S. K. Tapariah:**
Shri D. N. Patodia:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Howrah and Madras Timber Depots are responsible for the disposal of Andaman timber;

(b) whether the Andaman Forest Department has made any profits on the disposal of timber;

(c) if not, the reasons therefor;

(d) the total loss, year-wise, since the opening of Timber Depots, separate for each depot; and

(e) the steps taken by Government in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri